

To. No. 364/2020

Office of the Family Court
Nyaya Degula, H.Siddaiah Road
Bengaluru, Dated: 24.03.2020.

Notification

In view of the Notification Dt: March 23rd 2020 of Hon'ble High Court of Karnataka, Bengaluru, declaring 'closure' of Family Courts, Bengaluru, from March 24th 2020 to April 6th 2020 and period is treated as the period of closure of the Courts in accordance with Sec.4 of the Limitation Act 1963. The cases posted before Family Court, Bengaluru, on 24th, 26th, & 27th March 2020 will be called before the respective Family Courts on the said dates shown below :-

| Cases posted on | Cases called on |
|-----------------------------|-----------------------------|
| 24 th March 2020 | 15 th April 2020 |
| 26 th March 2020 | 16 th April 2020 |
| 27 th March 2020 | 17 th April 2020 |

By Order

P. Prabhavathi
(Prabhavathi. G) 24/3

II Addl.Prl. Judge
(Incharge Court due to closure)
Family Court, Bengaluru

To.No. 365/2020

Office of the Family Court
Nyaya Degula, H. Siddaiah Road
Bengaluru, dated 24/03/2020

To
The Registrar General
Hon'ble High Court of Karnataka
Bengaluru

Respected Sir,

Sub: Request to notify in Hon'ble High Court Website
regarding adjournment of cases in Family Courts,
Bengaluru

Ref: Notification dated 23-03-2020 of Hon'ble High Court
of Karnataka, Bengaluru

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With reference to the above notification regarding closure of Family Courts, Bengaluru, the cases posted on 24-03-2020 before the respective Family Courts, Bengaluru, will be called on 15-04-2020, the cases posted on 26-03-2020 will be called on 16-04-2020 and the cases posted on 27-03-2020 will be called on 17-04-2020 before the respective Family Courts, Bengaluru. The same is also entered in CIS.

Since the Family Court cases are not web-hosted, I request you to notify the same in the High Court Web-site for information to litigant public, advocates and stakeholders.

Yours faithfully



(P.N.DESAI)
PRINCIPAL JUDGE
FAMILY COURT, BENGALURU